

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 1053
TO BE ANSWERED ON 26.07.2021**

EPS CONTRIBUTION

1053. SHRI SUDHAKAR TUKARAM SHRANGARE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is true that the Government has not given its EPS contribution to Employees' Provident Fund Organisation since 2014-15;**
- (b) if so, the reasons therefor along with the quantum of pending arrears in this regard as on date; and**
- (c) the corrective steps taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): The details of funds released to the Employees' Provident Fund Organisation (EPFO) since 2014-15 towards Government of India's statutory contribution of 1.16 per cent under the Employees' Pension Scheme (EPS), 1995 are as follows:

Year	Funds released (Rupees in Crores)
2014-15	2,299.80
2015-16	3,030.20
2016-17	3,525.00
2017-18	4,040.18
2018-19	3,900.00
2019-20	3696.67
2020-21	6027.61

As on 31.03.2021, there is a cumulative arrear of Rs.10,589.20 crore (provisional).

(c): Keeping in view the trend, a provision of Rs. 6364 crore has been made in Budget Estimates 2021-22 towards Government of India's statutory contribution under EPS, 1995.
